

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.12.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 576/2025 For Condone Delay IA No. 1616/2025 For Stay IA No. 1617/2025	The Office of Asst Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 1507/2025 (For Additional Docs.) in TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Pvt Ltd & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh
3.	TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt Ltd & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
4.	IA No. 1343/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 473/2025 For Stay IA No. 1342/2025	Thomas Pangaraj Vs Sripriya Kumar, RP of Perfect International Fabricators Pvt Ltd & Anr	Mr. S Rajmakesh	Mr. Athiban Vijay R2
5.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
6.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1

7.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
8.	IA No.1521/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
9.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
10.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
11.	IA No. 1229/2025 (For Additional Docs.) in Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
12.	Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
13.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
14.	IA No. 1569/2025 (For Additional Docs) in Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
15.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13

16.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
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For Admission (After Notice)

(Request for adjournment in Item No. 17 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 119/2022 For Stay IA No. 284/2022	S Kiran Erstwhile Director of Muhlenbau Equipments Pvt Ltd & Anr Vs Dynamic Engineers Ltd & Anr.	Mr. Menon Verma LLP	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2
18.	Comp App (AT) (CH) No. 51/2021	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia R1 Mr. NP Vijaykumar R2- R4 R8 R11-R18 Mr. Chandramouli Prabhakar- R6 R7 R9
19.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
20.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
21.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd. WITH	Mr. Pradeep Joy	Mr. Abraham Joseph Markos
22.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr	Mr. Pawan Jhabakh	Mr. Abraham Joseph Markos R1
23.	Comp App (AT) (CH) (Ins) No. 163/2025 To Adv. Hg. IA No. 1660/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr Vs Shivadutt Bannanje RP, Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	Mr. Rohan Kothari R4

24.	Comp App (AT) (CH) (Ins) No. 167/2025 To Adv. Hg. IA No. 1661/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr. Vs Shivadutt Bannanje RP of Fortuna Buildcon Pvt Ltd & 3 Ors	Ms. Pooja Saraswat Ojha	Mr. Rohan Kothari R4
25.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025	Fortuna Integral Projects Pvt Ltd Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt Ltd & Anr	Mr. S Vivekananda	Mr. Rohan Kothari R2
26.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
27.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
28.	Comp App (AT) (CH) (Ins) No. 498/2025 For Stay IA No. 1407/2025	Jenson Paul Suspended Director of Euro Tech Maritime Academy Pvt Ltd Vs Axis Bank Ltd & Anr	Mr. Anirudh A Sriram	Mr. Cyril Amarchand Mangaldas

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
30.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No.1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs MetroCorp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur
31.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors. Vs MetroCorp Infrastructure Limited	Mr. SM Vivekanand	Mr. Abhijit Atur

32.	Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4
33.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020) IA No. 984/2025	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
34.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors. WITH	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
35.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4
36.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar, Suspended Director Vs Pattabi Enterprises WITH	Mr. TK Bhaskar	Mr. Anirudh Suresh-R1
37.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
38.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No. 734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
39.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao&6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
40.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt Ltd Vs Valdel Engineers and Constructors Pvt Ltd	Mr. Abhishek Jenasenan	Mr. Perikal K Arjun
41.	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	Mr. M Rajamanickam

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in